

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:26

ANSWERED ON:27.02.2007

FOREIGN DIRECT INVESTMENT

Mishra Dr. Rajesh Kumar;Shiwankar Shri Maha Deo Rao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) Whether the Government proposes to evolve any scheme for allowing cent percent Foreign Direct Investment (FDI) for setting up of foreign educational institutions in the country;
- (b) if so, the details of institutions for higher learning started with the help of FDI;
- (c) whether said institutions have submitted their applications to the Government;
- (d) if so, the details thereof;
- (e) whether the quality of education imparted by said institutions is being monitored as reported in the 'Dainik Jagaran' dated February 07, 2007; and
- (f) if so, the details thereof ?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH)

(a) to (f) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF LOK SABHA STARRED QUESTION No. 26 FOR 27.02.2007, ASKED BY PROF. MAHADEORAO SHIWANKAR AND DR. RAJESH MISHRA, M.Ps. REGARDING FOREIGN DIRECT INVESTMENT

(a) to (f): There is no separate sectoral policy notified for the education sector. By virtue of Press Note 2 (2000 Series) dated the 11th February, 2000 of the Ministry of Commerce and Industry, Government has allowed Foreign Direct Investment (FDI) upto 100% on the automatic route in the Education Sector. No permission has been granted by the University Grants Commission or the All India Council for Technical Education to establish institutions of higher learning, and no applications have been received for starting such institutions with the help of FDI.

The All India Council for Technical Education has issued " Regulations for Entry and Operation of Foreign Universities/Institutions Imparting Technical Education in India".